

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.433**  
**CP(CAA)74/ND/2020**

**IN THE MATTER OF:**

Shooniya Traders Private Limited & Others ... Applicant  
And Iceglory Communications Private Limited

**Under Section 230-232.**

**Order delivered on 31.01.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant : Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr.  
Ajitesh Kumar, Mr. Siddharth Mittal, Adv.  
For the Respondent :  
For the RD : Mr. Shankari Mishra, Adv.

**(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)**  
**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **19.02.2024**.

Sd/-

**(Court Officer)**